

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 41**

**IA 11/2022 CA 198/2022 CA 200/2022 In CP 290/MB/2021**

CORAM:

**SH. PRABHAT KUMAR     JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 30.10.2023**

**NAME OF THE PARTIES:     UNION     OF     INDIA     V/s     VALUE**  
**INDUSTRIES LIMITED**

Section 241-242 of the Companies Act, 2013

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**ORDER**

1. Mr. Aniruth Purusothaman, Advocate appeared for the Applicant
2. Mr. Aditya Sikka, Learned Counsel a/w Ms. Vasudha Vijaysheel, Advocate appeared for the Union of India
3. List this matter along with all IAs' on **09.11.2023** for virtual hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna